

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 3480  
TO BE ANSWERED ON 13.03.2026**

**BUDGET ALLOCATION FOR ASHA WORKERS REMUNERATION**

**3480. SHRI MANOJ KUMAR:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the budget allocated, sanctioned, disbursed and utilised for ASHA worker remuneration since 2019 along with the measures taken by the Government to ensure timely payment of incentives and reimbursement of expenses incurred by ASHA workers in the country, State-wise;
- (b) the details of last wage/incentive revision or increment done by the Union Government since 2014 and the average time within which such revision is undertaken;
- (c) whether the Government is aware that in the State of Bihar, ASHA workers are receiving comparatively lower incentive/wages than the minimum wages fixed by the Government for unskilled labour, if so, the details thereof; and
- (d) the steps taken/being taken by the Union Government to address the long-standing demands of ASHA workers for wages, incentives and pay increment, fixed wages and job security such as pensions, insurance and paid leave and if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI PRATAPRAO JADHAV)**

(a) to (d) : ASHAs are envisaged to be community health volunteer and are given performance-based incentives after completion of specific activities under various National Health Programmes.

ASHAs receive a fixed monthly incentive for routine and recurring activities. Additionally, they are provided performance-based incentives for a varied set of activities under various National Health Programmes. Incentives under ASHA program are revised regularly based on national priority and requests from State/UTs. Further new activities are

also included periodically. ASHAs do not have fixed working hours, a defined workplace, or regular attendance requirements. Their work is largely dependent on community needs, outreach, and health events. The details of these ASHA incentives are available on the following Uniform Resources Locator (URL):

<https://nhm.gov.in/New-Update-2025-26/ASHA-incentive/ASHA%20Incentives.pdf>

Further, the primary responsibility of strengthening public healthcare system, including support for ASHA workers lies with the respective State/UT Governments. Under National Health Mission (NHM), the Ministry of Health and Family Welfare provides the technical and financial support to the States/UTs to strengthen their public healthcare system, based on the requirements posted by States/UTs in their Programme Implementation Plans (PIPs) and within the overall resource envelope.

Funds under NHM are released under Flexipool, to provide flexibility to States and SNA SPARSH release mechanism is implemented under NHM for Just in Time release of funds.

The details of Approvals and Expenditure for ASHA workers under NHM during the period of F.Y. 2019-20 to F.Y. 2024-25 at **Annexure**.

Health is State Subject. Further, States/UTs including Bihar have also been given flexibility to provide additional incentives to ASHA workers. Based on local needs, geography, and health dynamics, States/UTs may decide to provide appropriate honorarium to ASHAs over and above the support provided under NHM.

After the launch of Ayushman Arogya Mandir, ASHAs are eligible additionally for Team Based Incentives (TBIs) based on monitored performance indicators (up to 1000 per month). ASHAs are also entitled to non-monetary incentives like – ASHA Uniform, Identity Card, CUG Sim, ASHA Diary, ASHA rest room etc. The Government has also approved a cash award of ₹20,000/- and a citation to ASHAs who leave the programme after working as ASHAs for minimum of 10 years, as acknowledgement of their contribution.

In the year 2018, the ASHA benefit package was introduced acknowledging significant contribution and commitment of ASHAs. The package provides coverage for:

- Pradhan Mantri Jeevan Jyoti Beema Yojana (PMJJBY) with a benefit Rs. 2.00 Lakh in case of death of the insured (annual premium contributed by GOI).
- Pradhan Mantri Suraksha Beema Yojana (PMSBY) with a benefit of Rs.2.00 lakh for accidental death or permanent disability; Rs. 1.00 lakh for partial disability (annual premium contributed by GOI).

In addition, Pradhan Mantri Shram Yogi Maan Dhan (PM-SYM) with pension benefit of ₹3,000/- pm after age of 60 years (50% contribution of premium by GOI and 50% by beneficiaries) is also available for ASHA workers. ASHAs across the States/UTs have been enrolled in all the above-mentioned Social Security Schemes as per the defined eligibility norms.

Also, a health care annual coverage of ₹5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB- PMJAY) has been extended to all ASHAs workers.

The incentive structure for the Accredited Social Health Activists (ASHAs) have been revised regularly with the timely addition of incentives to align with the programmatic requirements and priorities. The incentives of the ASHA workers were last revised in the 7<sup>th</sup> meeting of Mission Steering Group (MSG) held on 7<sup>th</sup> September, 2022.

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**Statement Showing States/UTs wise Approvals and Expenditure for ASHA under National Rural Health Mission (NHM) from F.Y. 2019-20 to 2025-26**

**(Rs. In Lakhs)**

Sl. No.	Name of the State/UTs	2019-20		2020-21		2021-22		2022-23		2023-24		2024-25		2025-26	
		Approvals	Expenditure												
1	Andaman & Nicobar Islands	124.26	61.95	143.31	130.20	111.87	210.07	104.78	103.04	207.82	137.64	50.41	106.01	50.31	20.69
2	Andhra Pradesh	9878.91	10623.54	13813.72	11225.51	10017.75	9629.63	3034.93	1660.65	4695.58	2347.80	2109.34	1830.10	2312.87	819.01
3	Arunachal Pradesh	1499.47	866.50	1953.18	1235.15	1673.69	1132.58	1656.10	1600.91	3257.01	1701.15	1444.15	2564.16	1508.79	726.87
4	Assam	14759.64	13528.31	15723.11	9619.47	11708.03	6941.57	11748.79	11106.50	22855.29	10890.02	12632.54	11295.48	12362.25	6585.95
5	Bihar	40055.33	21303.36	32759.36	22540.24	8218.23	4644.26	38664.68	33139.23	71803.91	22146.29	36599.88	24072.72	37383.69	18342.98
6	Chandigarh	1.72	3.68	1.00	0.00	2.00	0.00	2.00	0.00	2.00	0.00	0.00	0.00	0.00	0.00
7	Chattisgarh	23430.48	24518.77	23868.88	24813.51	3799.09	4330.25	22054.68	23077.21	45131.89	20372.14	21521.81	20872.60	21521.81	9963.15
8	Dadra & Nagar Haveli	162.98	101.72	205.93	104.86	182.43	93.47	104.28	104.08	208.36	75.20	169.39	83.93	99.46	41.72
9	Daman & Diu	54.26	36.10	0.00	0.00	0.00	0.00	-	-	-	-	-	-	-	-
10	Delhi	250.55	3.23	131.00	1.65	257.72	1.86	2747.00	2068.94	4815.94	1941.23	3458.08	2354.97	2721.56	744.46
11	Goa	64.40	1.20	1.05	0.06	0.00	0.08	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
12	Gujarat	21286.92	19489.58	23572.12	20925.19	10354.25	8237.40	17014.70	14757.27	31771.96	24825.12	21857.50	16007.05	18180.53	7839.13
13	Haryana	7620.38	5789.35	7404.45	5615.51	7406.07	5087.83	6999.08	6399.52	13398.60	6787.57	12478.64	6475.80	8297.99	3231.95
14	Himachal Pradesh	2926.34	3584.41	2751.86	4307.32	1587.24	6345.45	2905.97	6668.99	9574.96	7684.08	3161.84	7793.53	3227.37	255.14

15	Jammu & Kashmir	5636.63	3698.54	5612.73	3772.44	4765.81	4936.44	4463.00	3766.83	8229.83	4076.24	4969.42	4694.76	4922.96	2690.23
16	Jharkhand	16867.60	13058.16	19366.75	14056.28	17170.41	13991.61	20223.52	16501.60	36725.12	20697.45	22766.06	22152.44	22887.34	12685.74
17	Karnataka	13965.29	12563.79	16780.91	11848.62	9997.55	7127.02	14114.25	10706.61	24820.86	12498.67	14003.96	11362.98	13039.18	5726.52
18	Kerala	4476.81	4281.02	4902.21	8215.03	1675.38	1501.01	8780.07	7868.19	16648.26	6819.57	8256.54	8533.51	8299.31	5261.94
19	Ladakh	0	0	217.19	175.72	380.38	182.87	358.78	342.33	701.11	342.07	362.87	336.63	362.87	201.00
20	Lakshadweep	28.90	12.55	48.94	22.16	40.08	19.76	32.12	27.40	59.52	23.74	87.66	95.77	89.68	23.40
21	Madhya Pradesh	27142.93	28749.40	31286.42	30051.32	25513.94	27106.79	25995.87	23526.57	49522.44	22966.49	24457.03	23671.80	24497.61	7864.91
22	Maharashtra	30960.99	26305.10	33726.30	29453.97	23022.11	19326.48	27286.40	23078.27	50364.67	22076.58	51277.99	20532.77	38536.73	18069.42
23	Manipur	1350.74	1042.73	1504.71	1021.26	1844.40	925.18	1596.95	1017.29	2614.24	325.13	1581.74	767.26	1402.86	274.19
24	Meghalaya	2719.16	1609.31	2500.27	2209.93	3006.97	2103.33	2074.50	2013.19	4087.69	1810.69	3003.28	2600.41	3271.06	764.89
25	Mizoram	524.07	339.82	523.15	234.17	447.21	302.25	408.56	273.32	681.88	277.57	382.18	361.59	375.24	75.87
26	Nagaland	660.92	365.43	719.66	434.96	639.59	587.38	752.71	382.01	1134.72	486.47	911.43	900.38	979.04	290.42
27	Orissa	17529.30	17732.39	20382.64	20307.07	17151.27	16637.43	18588.92	18855.24	37444.16	19782.08	18979.82	19401.24	20121.47	14304.34
28	Puducherry	48.87	53.29	25.29	45.85	1.17	0.00	147.33	114.30	261.63	118.57	338.87	117.36	303.55	75.99
29	Punjab	6736.01	6430.65	7861.63	5251.67	6530.51	3378.06	6396.10	6962.56	13358.66	6396.10	13085.41	7341.13	9753.76	2653.35
30	Rajasthan	16657.03	12524.14	18908.48	14266.97	16414.77	10390.31	16580.02	10872.31	27452.33	10360.41	6509.90	10125.41	14834.52	2733.12
31	Sikkim	210.08	81.15	231.76	170.38	236.65	139.51	236.34	217.41	453.75	192.93	233.95	173.72	248.97	53.93
32	Tamil Nadu	764.63	764.33	3157.12	1324.53	5043.06	1692.44	1189.33	1004.85	2194.18	645.84	1208.29	1008.65	1192.97	401.49
33	Telangana	8261.95	5487.42	10153.04	20799.91	10498.26	9029.61	7258.29	7423.22	14681.51	7362.46	7361.72	7361.72	7401.59	1922.85
34	Tripura	2554.76	2400.93	2795.40	2477.67	1483.65	1290.85	3224.98	2844.86	6069.84	2811.32	4541.96	3112.05	3209.88	1944.83
35	Uttar Pradesh	74246.19	59141.17	85741.26	58653.14	82647.44	51259.26	70868.01	51591.86	122459.87	62698.94	64320.38	56989.55	68393.66	56368.47
36	Uttarakhand	4031.37	2908.60	2086.10	3804.39	6345.54	4115.20	5360.42	3743.46	9103.88	5779.41	5276.19	4846.08	6044.90	3325.37
37	West Bengal	21618.53	15799.30	21615.56	16243.07	3097.15	2463.77	21271.59	15030.66	36302.25	20341.69	25551.77	18922.29	26937.14	10532.11

